

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO.22
TO BE ANSWERED ON 02.02.2018

Environment Friendly Technologies

22. DR. SHASHI THAROOR:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the details of new development project undertaken by the Government to promote the development of environment friendly technologies that could help in the reduction of harmful emissions;
- (b) whether the Government is aware that nations such as China have increased their efforts to combat the issues of Smog and Air based pollution by calling for strict monitoring and implementation of pollution norms, most notably with vehicle transport;
- (c) if so, whether the Government has taken similar efforts to ensure that traffic police and other agencies are conducting inspection of Emission stickers on vehicles, if so, the details thereof;
- (d) whether the Government proposes to set up an innovation fund, that stratus and established firms can compete to gain funding in trying to create emission reducing technology; and
- (e) if so, the details thereof ?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(DR. MAHESH SHARMA)

(a) The Ministry of Environment, Forest and Climate Change implements Pollution Abatement Schemes which includes promotion of clean technology projects. Under the Scheme development of technologies with an objective to promote environment friendly and energy efficiency projects that reduce emissions are undertaken. So far funding has been provided to 26 such projects which include projects related to emission reduction. Further, to combat the emission of CO₂ and vehicular pollution, Government has initiated programmes to achieve about 40 percent cumulative electric power installed capacity from non-fossil fuel based energy resources by 2030 with help of transfer of technology and low cost international finance including Green Climate Fund with respect to climate change.

(b) The environmental standards have been laid down for 106 categories of industries under Environment (Protection) Act, 1986 that are in line with the international standards, including countries like China. In case of vehicular emissions, norms have been made stringent from time to time and BS-VI norms shall come into force by 2020.

(C) Appropriate directions have been issued by Government to control vehicular pollution and action against visibly polluting vehicles and vehicles found plying without valid Pollution Under Control (PUC) Certificate.

(d) & (e) 'Pollution Abatement Scheme' provides for funding for innovative technologies including those relating to reduction of emission.
